

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/827/(CHE)/2024**

**PETITION NUMBER : CP/IBC/1022/2018**

**NAME OF THE APPLICANT : C Ramasubramaniam, (Liquidator)  
M/s. Aqua Designs India Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 R/w Reg 44(2) of  
IBBI Reg 2016**

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**ORDER**

Ld. Liquidator Mr. C. Ramasubramaniam is present in person.

This is an Application for extension of Liquidation period by 6 months with effect from 01.04.2024. In this case, the Land, Building, plant and machinery has been sold and the company is still in operation and has been receiving certain amount from CMWSSB. Further there are certain enquiries for sale of this company as a going concern in view of their standing as a Registered Contractor for Government Departments with pre-qualification. Therefore the liquidation period is extended by a period of 6 months and the Liquidator is directed to ensure completion of this process within the extended period and no further extension will be granted.

**IA(IBC)/827/(CHE)/2024 is accordingly disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk